(c) Some of the steps taken include:-

52

- (i) Registration of FIRs has been made mandatory.
- (ii) All cases were vigorously pursued and accused involved were arrested and produced before the Court.
- (iii) The Delhi Police has set up Special Helpline No. 1093 with effect from 14th February, 2014 to address the grievances of the citizens from the North East living in Delhi, and this number has been synchronized with the helpline number 100. Bengaluru Police, Gurgaon Police and Mumbai Police have provided helpline Nos. 09480801020, 0124-2301559 and 08976341108 respectively.
- (iv) Advisories have been issued to all States and UTs on 14th May, 2012, 3rd June, 2013 and 5th Feb, 2014 directing them to have a stringent mechanism to deal with the incidents of attacks on citizens from North Eastern States. The State Governments and Union Territories are taking all necessary security measures to strictly follow the directions given in the advisories.
- (v) States/UTs have appointed Nodal Officer to attend to the grievances of the people from the North East.

Virtual museums and interpretation centres

- * 27. PROF. M.V. RAJEEV GOWDA: Will the Minister of CULTURE be pleased to state:
- (a) whether the Ministry is planning to develop virtual museums to promote the cultural heritage of India globally, if so, the details thereof; and
- (b) whether the Ministry is planning to set up interpretation centres for international tourists at heritage sites and cities to promote the local culture, music and dance and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) The Ministry of Culture had prepared a concept note on "National Virtual Museum of India" and it has been decided that one large technology based virtual museum may be established per destination. To begin with, the following museums under the Ministry have uploaded virtual exhibitions and virtual tours of their galleries on their respective websites:-

- 1. Salarjung Museum, Telangana
- 2. Allahabad Museum, Allahabad
- 3. National Museum, New Delhi
- 4. National Gallery of Modern Art, New Delhi, Bengaluru
- 5. Indian Museum, Kolkata
- 6. Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal

This apart, 28 virtual exhibitions of various museums have been uploaded on the Museum Portal www.museumsofindia.gov.in. The Ministry has also got developed a web portal www.museumsofindia.gov.in wherein the selected digitized collections of 10 museums under the Ministry of Culture/Archaeological Survey of India are displayed. The names of these museums are as under:-

- 1. National Museum, New Delhi
- 2. Allahabad Museum, Allahabad
- 3. Indian Museum, Kolkata
- 4. National Gallery of Modern Art (NGMA), New Delhi
- 5. National Gallery of Modern Art (NGMA) Mumbai
- 6. National Gallery of Modern Art (NGMA), Bengaluru
- 7. Archaeological Survey of India (ASI) Museum, Goa
- 8. Archaeological Survey of India (ASI) Museum, Nagarjunakonda
- 9. Salarjung Museum, Hyderabad, Telengana
- 10. Victoria Memorial Hall, Kolkata
- (b) Archaeological Survey of India has undertaken to set up interpretation centres at 35 Adarsh Monuments in the first phase. These interpretation centres are monument specific. A list of Adarsh Monuments identified is given in the Statement (See below). Further, Ministry of Tourism provides financial assistance to State Governments/Union Territories for development of tourism infrastructure including interpretation centers under their scheme for assistance for Tourism Infrastructure Development.

Statement

Details of protected monuments identified and included in the list of Adarsh Smarak in various States

Sl. No.	Name of the Monument	District	State
1.	Rang Ghar	Sibsagar	Assam
2.	Ancient Site Vaishali at Kolhua,	Muzaffarpur	Bihar
3.	Humayun's Tomb	Delhi	Delhi
4.	Qutb Complex	Delhi	
5.	Red Fort	Delhi	
6.	Rani-ki-Vav	Patan	Gujarat
7.	Dholavira	Bhuj	
8.	Masrur Rock-cut Temple	Kangra	Himachal Pradesh
9.	Leh Palace	Leh	Jammu and Kashmir
10.	Martand Temple	Pulwama	
11.	Sravanbelgola	Hassan	Karnataka
12.	Pattadakal Temple	Bijapur	
13.	Hampi	Bellary	
14.	St. Angelo Fort	Kannur	Kerala
15.	Group of Temples, Khajuraho	Chhattarpur	Madhya Pradesh
16.	Mandu	Dhar	
17.	Sanchi Stupas	Raisen	
18.	Daulatabad Fort	Aurangabad	Maharashtra
19.	Elephanta Caves	Mumbai	
20.	Menhirs and Caves at Vangchhia	Champhai	Mizoram
21.	Konark Temple	Puri	Odisha
22.	Udaygiri-Khandgiri	Puri	
23.	Sanghol	Ropar	Punjab
24.	Kumbhalgarh Fort	Kelwada	Rajasthan
25.	Brihadeshwara Temple	Thanjaur	Tamil Nadu
26.	Shore Temple	Mahabalipuram	
27.	Taj Mahal	Agra	Uttar Pradesh
28.	Fatehpur Sikri	Agra	
29.	Kushinagar	Kushinagar	
30.	Residency	Lucknow	
31.	Sravasti	Sravasti	
32.	Excavated site at Sarnath	Varanasi	
33.	Gopeshwar Temple	Chamoli	Uttarakhand

Sl. No.	Name of the Monument	District	State
34.	Jageshwar Group of Temples	Almora	
35.	Hazardwari Palace	Murshidabad	West Bengal

National Intelligence Grid

- *28. SHRI SUKHENDU SEKHAR ROY: Will the Minister of HOME AFFAIRS be pleased to state:
- whether National Intelligence Grid (NATGRID), meant to track criminals, has got defunct after an expenditure of ₹ 600 crore;
 - if so, the reasons therefor; and
 - if not, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) The NATGRID is conceived to be a frame-work which will leverage Information Technology to connect approved User Agencies (security/law enforcement) with designated Data providers (Airlines, Banks, SEBI, Railway, Telecom etc.) with a view to enhance the country's counter-terrorism capability. The platform envisages approved operating procedures and oversight mechanisms to facilitate access between users and providers to enable them to analyze and disseminate information/intelligence for synergizing efforts to counter terrorism related activity. The total expenditure upto 31.03.2015 on the NATGRID Project is ₹ 98.14 crore. Work on both the physical infrastructure and technical components is in progress.

Shortage of gas cylinders in Kumaon

†*29. SHRI MAHENDRA SINGH MAHRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- whether the Ministry is aware of the fact that the people of Kumaon division in Uttarakhand State are not getting gas cylinders even after standing in the queue for 6 to 8 hours;
- (b) if so, since when and due to what reasons such situation has arisen, and the details of reasons due to which the supply position has not improved; and

[†]Original notice of the question was received in Hindi.